

**NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 25-04-2024 AT 02.30 P.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : --**

**PETITION NUMBER : CP(IB)/185(CHE)/2021**

**NAME OF THE PETITIONER : State Bank of India**

**NAME OF THE RESPONDENT(S) : S Suthakar**

**UNDER SECTION : Sec 95(1) of IBC 2016**  
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**ORDER**

Ld. Counsel Mr. M.L. Ganesh for the Financial Creditor. Ld. RP is present in person.

RP confirmed that the report has been served on the Respondent but none for the Respondent is present.

Last opportunity is given to the Respondent to appear and file reply.

List the Petition for hearing on **18.06.2024**.

-Sd-  
**VENKATARAMAN SUBRAMANIAM**  
**Member (Technical)**

phk

-Sd-  
**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**